

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4095
ANSWERED ON:19.02.2014
ILLEGAL OCCUPATION OF GOVERNMENT ACCOMMODATION
Yadav Shri Hukumdeo Narayan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of political leaders and Government employees illegally occupying/overstaying in the Government accommodations in Delhi;
- (b) the total amount outstanding against these illegal occupants; and
- (c) the details of the action taken by the Government for the recovery of the dues as well as getting such bungalows/flats vacated, the allotment of which has already been cancelled?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

- (a): The details are at Annexure.
- (b): Total amount of Rs. 13,72,20,513/- is outstanding.
- (c): Damage bills have been issued to the illegal occupants and has been referred for eviction.